

**PUNJAB VIDHAN SABHA**

**BULLETIN NO. 2**

**Tuesday, the 28<sup>th</sup> November, 2017**

**(From 10.00 A.M to 12.03 P.M)**

**1. (i) Starred Questions**

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of supplementaries
20	10	09	01	-	12

**(ii) Unstarred Questions: 07**

**2. Announcement by the Hon'ble Speaker regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:-

1. Sardar Sukhbinder Singh Sarkaria
2. Sardar Pargat Singh
3. Shri Aman Arora
4. Sardar Gurpartap Singh Wadala

**3. Announcement by the Secretary**

The Secretary laid on the Table of the House a statement showing the Bills which were passed by the 14<sup>th</sup> and 15<sup>th</sup> Vidhan Sabha during its 8<sup>th</sup> and 2<sup>nd</sup> session respectively which had since been assented to by the President/Governor.

**4. Adjournment of the House for a short while**

The Hon'ble Speaker adjourned the House for half an hour i.e from 10.31 A.M to 11.01 A.M.

**5. Calling Attention Notice**

1. Dr. Dharambir Agnihotri, M.L.A and Dr. Sukhwinder Kumar, M.L.A drew the attention of the Government towards expensive treatment of tests relating to Dengue.

(No. 3 and 4)

The Health Minister gave a reply.

2. Shri. Som Parkash, M.L.A, Shri Aman Arora, M.L.A and Sardar Kanwar Sandhu, M.L.A, drew the attention of the Government

towards scarcity of staff and equipments in Fire Brigade department.

(No. 10 and 11)

The Local Government Minister gave a reply.

3. Sardar Sukhpal Singh Khaira, Leader of the Opposition, Miss Rupinder Kaur Ruby, M.L.A and Sardar Baldev Singh, M.L.A, drew the attention of the Government towards improper respect given to Punjabi Language on the sign boards installed on National Highways.

(No. 13)

The Health Minister gave a reply.

## **6. First Report of the Business Advisory Committee**

The Hon'ble Speaker presented to the House the First Report of the Business Advisory Committee regarding the business to be transacted by the Punjab Vidhan Sabha in its sittings on 28<sup>th</sup> November, 2017 and 29<sup>th</sup> November, 2017.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

The following Members took part in the discussion on the report and spoke for the time as mentioned against their names:-

- |  |           |
|--|-----------|
| 1. Sardar Sukhpal Singh Khaira, Leader of the Opposition | 01 Minute |
| 2. Shri Som Parkash, Bharatiya Janta Party               | 01 Minute |

## **7. Walk Out**

Members of the Aam Adami Party and Lok Insaaf Party, present in the House staged a walk out from the House raisings slogans while disagreeing with the first report of the Business Advisory Committee.

## **8. Presentation of Report**

Sardar Kuljit Singh Nagra, Member presented the Interim Report of the Committee of the House to examine suicide committed by farmers and financial crisis faced by farm labourers in the State.

## **9. Papers to be Re-Laid/Laid on the Table**

The Parliamentary Affairs Minister laid on the Table of the House papers, as mentioned at Sr. No. 1 to 3 shown under item No. VI in today's List of Business.

## **10. Legislative Business**

### **1. The Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Bill, 2017**

The Parliamentary Affairs Minister introduced The Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Bill, 2017 and also moved that the Bill be taken into the consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that " The Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Bill, 2017 be passed" was put to the vote of the House and carried.

The following Members took part in the discussion on the bill and spoke for the time as mentioned against their names:-

- |    |  |            |
|----|--|------------|
| 1. | Sardar Kanwar Sandhu, Aam Aadmi Party  | 05 minutes |
| 2. | Shri Som Parkash, Bhartiya Janta Party | 03 minutes |

### **2. The Indian Stamp (Punjab Amendment) Bill, 2017**

The Parliamentary Affairs Minister introduced The Indian Stamp (Punjab Amendment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clauses (2) and (3) of clause 1, clauses 2 to 6 as there was no amendment therein, collectively, sub-clause 1 of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Indian Stamp (Punjab Amendment) Bill, 2017 be passed " was put to the vote of the House and carried.

While taking part in the discussion on Bill, Sardar Harvinder Singh Phoolka, Member of Aam Aadmi Party spoke for 01 Minute.

## **11. Resolution**

Shri Brahm Mohindra, Minister for Parliamentary Affairs moved the following resolution in the House and was carried unanimously.

"This House strongly recommends that the State Government should approach Department of Civil Aviation, Government of India to name the Domestic Terminal of Adampur Airport, District Jalandhar, after the name of Sri Guru Ravidas Ji."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

- |  |            |
|--|------------|
| 1. Sardar Harvinder Singh Phoolka, Aam Adami Party                 | 01 minute  |
| 2. Shri Pawan Kumar Tinu, Shiromani Akali Dal                      | 01 minute  |
| 3. Sardar Charanjit Singh Channi, Technical<br>Education Minister. | 02 minutes |

The House then adjourned till 10.00 AM on Wednesday, the 29<sup>th</sup> November, 2017.

**CHANDIGARH:  
THE 28<sup>th</sup> NOVEMBER, 2017**

**SHASHI LAKHANPAL MISHRA  
SECRETARY**

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